

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.29/BB/ 2017	-	Admission	230-232	Pepperl & Fuchs(India) Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHAN
SPT Legm

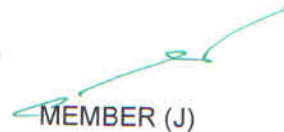
Admission for petition.



Counsel for petitioner is present. He has filed a memo. IA No.61/17 is taken up today. This application is filed for condoning the delay in filing the main petition.

Counsel stated that there is a delay of two days. I have perused the grounds, the delay is properly explained. Therefore, there are grounds to allow the application. Application is allowed. Delay is condoned.

The main matter is listed for hearing on 24.07.2017.



MEMBER (J)